

## Annexure – 7

Name of the corporate debtor: CARNIVAL TECHNO PARK PRIVATE LIMITED; Date of commencement of CIRP: 13/02/2024; List of creditors as on: 24/12/2025

## List of operational creditors ( Government Dues)

(Amount in ₹)

Sl. No.	Details of claimants		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Income Tax Department	Central Government	19-03-2024	14,78,66,670.00	0	Operational Claim	NO	NA	0	NA	14,78,66,670.00	0	Amount Claimed is under appeal with commissioner
2	Electronics Technology Parks-Kerala (Technopark)	State Government	13-05-2024	10,04,37,882.00	3,24,36,181.00	Operational Claim	NO	NA	0	NA	6,80,01,701.000	0	Amount of claim not admitted is under dispute. The the matter is pending for adjudication with Hon'ble High Court Kerala.
				<b>24,83,04,552.00</b>	<b>3,24,36,181.00</b>						<b>21,58,68,371.00</b>	<b>0</b>	